

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-07-2024 AT 10:30 AM**

**CP(IB) No.645/7/HDB/2018
AND
IA (IBC) (Plan) 11/2024, IA(IBC) 1428, 1429, 1402, 1403 & 1404/2024 in
CP(IB) No.645/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India
(Stressed Assets Management Branch)

...Financial Creditor

AND

M/s. Vibha Agro Tech Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Mr Madasa Kumar, Resolution Professional present physically.

IA (IBC) (Plan) 11/2024

Orders deferred as certain IAs are pending.

IA(IBC) 1428/2024 & IA(IBC) 1429/2024

Learned Senior Counsel Mr D V Seetharam Murthy, for applicant present physically.

Learned Counsel Mr GP Yash Vardhan, for Resolution Professional present physically.

Learned Senior Counsel Mr Avinash Desai, for Resolution Professional present through Video Conference.

Heard learned senior counsel Mr DV Seetharam Murthy and learned senior counsel Mr Avinash Desai, for Resolution Professional.

At request for filing written arguments by both sides, call on 29.07.2024.

IA(IBC) 1402/2024

Learned senior counsel Mr TK Bhaskar, for counsel on record Mr Paras Mithal applicant present physically.

Heard learned PCS for the applicant in part. For continuation, reply and rebuttal submissions, call on 29.07.2024.

IA(IBC) 1403/2024

learned senior counsel Mr Deepak Bhattacharjee, for respondent present physically.

call on 29.07.2024 for hearing.

IA(IBC) 1404/2024

For hearing, matter adjourned to 29.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)